

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P. No. 38/2016

IN

O.A. No. 1851/2015

This the day of 02nd May, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

Mithilesh Kumar,
AGED 48 years, Group 'B'
S/o Shri B.P. Yadav,
R/o S-6, Plot No. A-13,
Shalimar Garden Extension-II

... Applicant

(By Advocate: Mr. Ashish Nischal)

Versus

1. Shri Ratan P Watal,
Secretary,
Ministry of Finance,
Department of Expenditure,
South Block, New Delhi -110011.
2. Shri G Mohan Kumar
Secretary
Ministry of Defence
South Block,
New Delhi -110011
3. Ms. Shobhana Joshi (IDS)
Controller General of Defence Accounts,
Ulan Batar Road, Palam,
Delhi Cantt -110010
4. Shri G S Sood, Pr. CDA (R&D),
West Block-V, R.K. Puram,
New Delhi-110066. ... Contemnors/Respondents

(By Advocate: Mr. Hanu Bhaskar)

Order (oral)

Per Sudhir Kumar, Member (A)

Learned counsel for the respondents submits that respondent have since complied with the directions of this Tribunal, which submission is conceded by the learned counsel for the petitioner also. Therefore, the C.P. does not survive, and the same is dismissed. Notices issued to the contemnors/respondents are discharged.

(Raj Vir Sharma)
Member (J)

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(Sudhir Kumar)
Member (A)